

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,**

**ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 10<sup>th</sup> day of August, 2018

Present:

**Hon'ble Mr. Rakesh Sagar Jain – Member (J)**

**Original Application No. 330/01465 OF 2015**  
(U/S 19, Administrative Tribunals Act, 1985)

1. Braj Mohan aged about 72 years S/o Late Mahadeo R/o 374/28B/106 Neta Chauraha, Allahapur, Allahabad.
2. Ram Ji aged about 73 years S/o Late Bihari Lal Gupta Resident of 29/23/39 Ramanand Naar, Allahapur, Allahabad.
3. Sita Ram Pandey aged about 74 years S/o Late R. G. Pandey R/o 84/14 Kha Pura Dalel, Tilak Nagar, Allahapur, Allahabad.
4. Sita Ram Ravidas aged about 72 years S/o Late Ram Lal Resident of 585/74 A/25 K Pura Dalel, Allahapur, Allahabad.
5. Mangala Prasad aged about 73 years S/o Late Ram Prasad R/o 752 A/8 Hadiganj, Baghambari Raod, Allahapur, Allahabad.
6. Vinad Kumar aged about 74 years S/o Late Shiv Dani Nath R/o 551/374 Colonelgaj, Allahabad.
7. Jawahar Lal Mishra aged about 75 years S/o Late Chhetey Lal Mishra, Re/o 363/117 A/3J Phuwaria Raod, Daraganj, Allahabad.

.....Applicants.

By Advocates – Shri Swayambar Lal.

**V E R S U S**

1. Union of India through Secretary to the Ministry of Personnel, PG & Pensions, Department of Pension & Pensioner's Welfare, 3<sup>rd</sup> Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Union of India through Defence Secretary Ministry of Defence Govt. of India South block New Delhi – 110011.

3. Director General, E.M.E. Directorate, Army Headquarters, DHQ  
PO New Delhi – 110011.
4. Commandant & M. D, 508 Army Base Workshop, Allahabad Fort  
– 211005.
5. Chief Controller of Defence Accounts (Pension), Draupadighat,  
Allahabad.

.....Respondents.

By Advocate : Shri Ashutosh Shukla

### **O R D E R**

#### **By Hon'ble Mr. Rakesh Sagar Jain , J.M. :**

1. Shri Swayambar Lal, learned counsel for the applicants and Shri Ashutosh Shukla, learned counsel for the respondents are present.
2. Learned counsel for the applicants has filed Misc. application No. 1487/2018 dated 23.07.2018 seeking to withdraw O.A. 1465/2015 with permission to file a fresh O.A. in respect of pension and payment of arrears to the applicants from 01.01.2006.
3. Accordingly O.A. is dismissed as withdrawn with liberty to file a fresh application as prayed for in the present application.
4. In view of the statement made by counsel for the applicant at Bar, the Original Application is dismissed as withdrawn.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/Shashi/